

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA
UN-STARRED QUESTION No. 1004
ANSWERED ON 24.07.2026

PRADHAN MANTRI MATRU VANDANA YOJANA

1004. SHRI B Y RAGHAVENDRA:

Will the Minister of Women and Child Development be pleased to state:

- (a) the salient features and the progress made under the Pradhan Mantri Matru Vandana Yojana (PMMVY), including the enhanced maternity benefit for the second girl child under PMMVY 2.0;
- (b) the cumulative number of beneficiaries covered and maternity benefits sanctioned and disbursed under the said Scheme since its inception, State-wise, including district-wise in Karnataka;
- (c) the details of beneficiaries covered under PMMVY 2.0, including the number of women who have received maternity benefits for the second girl child, State-wise including Karnataka;
- (d) the details of the steps taken to ensure timely Aadhaar-based Direct Benefit Transfer (DBT), seamless processing of applications and effective implementation of the Scheme in coordination with State Governments; and
- (e) the details of the initiatives undertaken to promote women's health empowerment through the said Scheme by increasing awareness, registration and saturation of coverage among eligible women, particularly in rural and tribal areas?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI SAVITRI THAKUR)

(a) to (e) The Ministry of Women and Child Development is implementing Pradhan Mantri Matru Vandana Yojana (PMMVY) w.e.f. 01.01.2017 across 35 States and UTs in the country (excluding Telangana, which is under process of onboarding on the PMMVY portal). PMMVY is a Centrally Sponsored Maternity Benefit Scheme under which cash incentives of ₹5,000/- is provided directly

to the Bank/ Post Office account of the beneficiary in Direct Benefit Transfer (DBT) mode for first child. The eligible beneficiaries receive the remaining cash incentive, as per approved norms towards maternity benefit under Janani Suraksha Yojana after institutional delivery, so that on an average a woman gets ₹6,000/-. Cash incentive of ₹6,000/- is also provided under PMMVY to eligible beneficiaries for second child subject to the second child being a girl.

The State-wise number of beneficiaries paid under PMMVY 2.0 (from 01.04.2023 to 20.07.2026), including the number of women who received maternity benefits for the second girl child; beneficiaries paid and amount disbursed under PMMVY since its inception (from 01.01.2017 to 20.07.2026) is placed at **Annexure I**. Due to ongoing process at States and UTs level in implementation of APIs related to PMMVY onboarding on SNA-SPARSH system, the beneficiary payment data is only an estimate based on data from PFMS portal.

The district-wise number of beneficiaries paid and amount disbursed to them under PMMVY in the State of Karnataka, since its inception i.e. from 01.01.2017 to 31.10.2025 is placed at **Annexure II**. The district-wise payment data from 01.11.2025 onwards is not available with the Ministry due to ongoing process at State level in implementation of APIs related to PMMVY onboarding on SNA-SPARSH system.

A number of steps and initiatives have been undertaken by the Government of India to ensure timely Aadhar-based Direct Benefit Transfer (DBT) payments, seamless processing of applications, effective implementation of the Scheme and to promote women's health empowerment by increasing awareness, registration and saturation of coverage among eligible women, including in rural and tribal areas. Some of these are as under:

- i. New portal for PMMVY, which is completely paperless was launched in March 2023. As per earlier Guideline, physical forms were required to be filled and uploaded in the earlier PMMVY-CAS portal for onward process. In new system, physical application forms have been eliminated and complete online solution has been given.
- ii. Payments are through Aadhaar Bridge Payment System [ABPS] as PMMVY portal is enabled for Aadhar-based biometric verification (by means of facial recognition) to confirm identity details of the applicants.
- iii. All the mandatory provisions like Aadhaar verification, DBT enablement of bank account etc. are checked at the time of registration for faster processing.
- iv. Search and Track Status for all enrolled beneficiaries to check the approval and payment status of their applications.

- v. Grievance Lodging and status module for all citizens to lodge any PMMVY related grievance. The Module directly sends the grievance to the implementing authorities thus saving time and leads to swifter resolution.
- vi. PMMVY toll-free and multi lingual (17 - languages) helpline (1515) is available for PMMVY related enquiries and grievances. For transparency purposes, the Applicants/ beneficiaries receive SMS in one of the 12 major languages at different stages such as registration of application, rejection of registration, payment etc.
- vii. PMMVY Portal is LGD compliant till AWC level. LGD Seeding is introduced up to State/District/Block/ Village/GP/Ward level.
- viii. Open API allows the freedom to share data with other Central and State Ministry/Department.
- ix. MIS Data can be generated at State/ District/ Block/ Village/ Ward/ Project/ Sector/ Anganwadi level for detailed monitoring/ analysis.
- x. PMMVY will be used by Anganwadi/ ASHA workers for data centric operations and viewing reports.
- xi. Available database of the PW&LM from Poshan Tracker is used to create a “Due List” of potential beneficiaries on PMMVY Portal accessible at AWW/ASHA level.

Additionally, the Ministry of Women & Child Development conducts various awareness programs including those on Maternity Benefits through SANKALP-Hub for Empowerment of Women (HEW) scheme for all States and UTs. It includes various Information, Education and Communication (IEC) and Behavior Change Communication (BCC) activities such as Prabhat Pheri, Nukkad Natak, Newspaper Advertisements, Airing Radio Jingles, Selfie Campaign, Door to Door Campaign, Community Programmes which are conducted at field functionary levels. Further, the Ministry also runs special campaign for registration of eligible beneficiaries in all the States and UTs under PMMVY on a periodic basis.

ANNEXURE REFERRED TO IN REPLY TO PARTS (A) TO (E) OF LOK SABHA UNSTARRED QUESTION NO. 1004 TO BE ANSWERED ON 24.07.2026 RAISED BY SHRI B Y RAGHAVENDRA, HON'BLE MP, LOK SABHA REGARDING "PRADHAN MANTRI MATRU VANDANA YOJANA".

Beneficiaries paid and amount disbursed under PMMVY

Sl No	State/ UT	Beneficiaries Paid under PMMVY 2.0 (from 01.04.2023 to 20.07.2026)	Beneficiaries Paid since inception (from 01.01.2017 to 20.07.2026)	Amount Disbursed from 01.01.2017 to 20.07.2026 (₹ in crore)
	All India	1,54,40,201	4,54,74,165	21,118.20
1	Andaman and Nicobar Islands	4,120	11,804	5.60
2	Andhra Pradesh	5,91,188	20,49,252	941.91
3	Arunachal Pradesh	10,043	37,076	17.31
4	Assam	7,36,961	16,64,788	778.73
5	Bihar	13,28,737	44,10,947	1,980.68
6	Chandigarh	15,289	47,155	21.03
7	Chhattisgarh	7,47,801	14,00,882	631.21
8	Delhi	2,51,299	6,13,343	284.98
9	Goa	13,041	38,121	18.10
10	Gujarat	7,97,219	18,34,268	845.13
11	Haryana	2,91,206	10,25,754	499.58
12	Himachal Pradesh	1,51,528	3,94,753	191.25
13	Jammu and Kashmir	3,08,979	6,13,693	262.82
14	Jharkhand	3,98,902	11,71,183	543.23
15	Karnataka	13,61,655	31,88,401	1,544.08
16	Kerala	4,28,572	13,15,426	615.97
17	Ladakh	5,636	10,172	4.96
18	Lakshadweep	2,629	3,772	1.65
19	Madhya Pradesh	22,78,097	51,32,095	2,468.76
20	Maharashtra	15,11,067	46,48,237	2,148.85
21	Manipur	36,768	92,089	45.81
22	Meghalaya	31,727	78,273	36.22
23	Mizoram	16,053	51,115	24.90
24	Nagaland	22,286	54,340	26.90

25	Odisha	2,45,384	2,45,384	76.68
26	Puducherry	15,385	45,960	22.39
27	Punjab	3,30,707	8,46,525	412.01
28	Rajasthan	13,36,060	31,48,895	1,482.84
29	Sikkim	6,680	20,389	9.59
30	Tamil Nadu	6,32,341	21,72,710	1,118.74
31	The Dadra and Nagar Haveli and Daman and Diu	13,820	30,905	14.56
32	Tripura	70,293	1,67,635	77.00
33	Uttar Pradesh	12,27,603	67,95,666	3,004.74
34	Uttarakhand	2,20,672	4,74,699	220.75
35	West Bengal	454	16,38,459	739.27

Annexure II

ANNEXURE REFERRED TO IN REPLY TO PARTS (A) TO (E) OF LOK SABHA UNSTARRED QUESTION NO. 1004 TO BE ANSWERED ON 24.07.2026 RAISED BY SHRI B Y RAGHAVENDRA, HON'BLE MP, LOK SABHA REGARDING "PRADHAN MANTRI MATRU VANDANA YOJANA".

Beneficiaries paid and amount disbursed in Karnataka under PMMVY from 01.01.2017 to 31.10.2025*

S. No.	District	Beneficiaries Paid	Amount Disbursed (₹ in crore)
	Entire Karnataka	30,63,796	1,495.92
1	Bagalkote	1,14,929	57.36
2	Ballari	1,34,362	65.07
3	Belagavi	2,60,365	127.85
4	Bengaluru Rural	50,599	24.45
5	Bengaluru Urban	2,32,498	111.94
6	Bidar	99,554	49.10
7	Chamarajanagara	41,879	20.19
8	Chikkaballapura	62,195	30.36
9	Chikkamagaluru	52,966	25.72
10	Chitradurga	87,722	42.53
11	Dakshina Kannada	1,06,852	51.71
12	Davangere	97,854	46.96
13	Dharwad	1,04,243	49.99
14	Gadag	58,759	28.56
15	Hassan	83,446	40.40
16	Haveri	87,398	42.66
17	Kalaburagi	1,95,961	98.34
18	Kodagu	21,832	10.56
19	Kolar	76,469	36.96
20	Koppal	84,348	40.46

21	Mandya	86,231	41.97
22	Mysuru	1,32,777	63.85
23	Raichur	1,05,012	51.76
24	Ramanagara	50,926	24.78
25	Shivamogga	90,073	43.96
26	Tumakuru	1,48,815	73.40
27	Udupi	56,415	27.63
28	Uttara Kannada	92,034	46.56
29	Vijayanagar	22,199	10.52
30	Vijayapura	1,33,386	65.72
31	Yadgir	91,697	44.61

*District-wise payment data from 01.11.2025 onwards is not available with the Ministry due to ongoing process at State level in implementation of APIs related to PMMVY onboarding on SNA-SPARSH system.
